

**Central Electricity Regulatory Commission**  
3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi -110 001  
Tele No.: 011-23353503/23753918, Fax: 011-23753923

No.PM/EMS/2014-CERC

Date: 16<sup>th</sup> January, 2015

**PUBLIC NOTICE**

Dear Sir/Madam,

**Subject : Staff Paper on Extended Market Session on Power Exchanges**

Section 66 of the Electricity Act, 2003 mandates that the Appropriate Commission shall endeavour to promote the development of a market (including trading) in power. This has also been emphasized in the National Electricity Policy issued by Ministry of Power in February 2005. As a step towards promotion of development of power market, a staff paper on "Extended Market Session on Power Exchanges" was prepared and vide notice dated 8.7.2014, views and suggestions of stakeholders were sought by 31.7.2014.

2. It has been decided by the Commission to hold a public hearing on the above subject as per details given below:

Date	Venue	Timing	Invitees
<b>3.2.2015 (Tuesday)</b>	<b>"CERC Court Room" 4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001</b>	From 15:00 Hrs onwards	Representatives of Central/State Governments/State Utilities/ CPSUs/ Generating Company/ Transmission Licensees/ Trading Licensees/Power Exchanges/ Individual Experts/ NGOs/ IPPs/ Financial Institutions/ Consultancy Firms/Developers and any other stakeholders.

3. The Commission values your views and firmly believes that your participation/participation of your organization in the public hearing will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. It is, therefore, requested that you may attend the hearing on the above mentioned date or in the case of an organization, designate a responsible officer fully conversant with the subject matter to attend the same.

4. To enable proper arrangements for the hearing, it is requested that the name of the participant/representative of your organization may please be communicated to the Secretary of the Commission latest by **30.1.2015**. Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation may please be planned to be limited to duration of 5-10 minutes and be covered in not more than 8-10 slides. A line in confirmation about the participation in the hearing would be highly appreciated.

Sd/-  
(Shubha Sarma)  
Secretary